

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/26483/2026	M/S. ARDHNARESHWAR COAL CARRIER, JHARSUGUDA VS M/S. VEDANTA LTD., JHARSUGUDA	UNNOJ VERMA VS	// ()	
2	D-BLAPL/17629/2026	SANJAYA MAJUMDAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /136 /2025 () //	
3	D-BLAPL/17632/2026	MOHAMMAD SHAFIK ANSARI VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /121 /2025 () //	
4	D-BLAPL/17633/2026	BAPI @ DEBASISH ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 () //	
5	D-BLAPL/17638/2026	SRABANA BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /28 /2026 () //	
6	D-BLAPL/17642/2026	DEEPAK MALLICK VS STATE OF ODISHA	GYANENDRA MALLICK VS	BIDANASI /189 /2020 () //	
7	D-BLAPL/17647/2026	JITU KRUSHNA BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	KODALA /220 /2026 () //	
8	D-BLAPL/17648/2026	RAKESH PADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BOLANGIR SADAR /291 /2025 () //	
9	D-BLAPL/17651/2026	UMESH KUMAR SWAIN @ SANTA VS STATE OF ODISHA	JAGADIP SAHOO VS	PIPLI /674 /2025 () //	
10	D-BLAPL/17660/2026	AMAR KUMAR RAULA @ ROUL VS STATE OF ODISHA	MOHAN CHARAN BEHERA VS	HEMGIR /256 /2026 () //	
11	D-BLAPL/17671/2026	TAPAN MAHUNTA @ TAPAN MAOHUNTA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BRAMHA BARADA /9 /2025 () //	

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12	D-BLAPL/17673/2026	KRISH BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAIK VS	HIRAKUD /210 /2025 () //	AOR20220001301C202600020
13	D-BLAPL/17674/2026	ASHUTOSH RANA @ ASHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 () //	
14	D-BLAPL/17675/2026	KHETRA BEHERA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOUDH /58 /2026 () //	
15	D-BLAPL/17678/2026	RAJU SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 () //	
16	D-BLAPL/17679/2026	BIKASH MANDAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //	
17	D-BLAPL/17680/2026	PRASANTA @ PRASANTA PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BIRMAHARAJPUR /229 /2025 () //	
18	D-BLAPL/17683/2026	FAYYAZ AHMAD ANSARI @ FAYYAZ VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600104
19	D-BLAPL/17689/2026	RAVI KUMAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHANUPALI /24 /2026 () //	
20	D-BLAPL/17691/2026	SANGRAM KISHOR MALLICK VS STATE OF ODISHA	SARTHAK SATAPATHY VS	BIRIDI PS /131 /2026 () //	
21	D-BLAPL/17694/2026	ASHOK KUMAR SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	GANGAPUR (ASKA) /636 /2024 () //	
22	D-BLAPL/17696/2026	ASHOK KUMAR SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	GANGAPUR (ASKA) /643 /2025 () //	
23	D-BLAPL/17697/2026	RAJESH KUMAR SAHU	JITENDRA KUMAR DIGAL	G.UDAYAGIRI /15 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17701/2026	BIBEK @ BIBEKANANDA BISHOYEE	HIMANSHU BHUSAN DASH	KRUSHNA PRASAD /69 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17703/2026	SUKADEV SUNA	MANAS KUMAR CHAND	BAREIPALI /172 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17705/2026	DROUPATI CHOUDHURY	BIBHUPRASAD MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17706/2026	JOGESWAR ORAM	BISWORANJAN SWAIN	HATIBARI /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17708/2026	BHUSAN BEHERA	MANAS KUMAR CHAND	BRAHMAGIRI /527 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17710/2026	BISWANATH NAYAK	A.RAJA	NIMAKHANDI /77 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17714/2026	BIKASH SAMAL	DEBASNAN DAS	JALESWAR /383 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17715/2026	SIPU @ DAYANIDHI MOHALIK	AMULYA RATNA PANDA	RAIBANIA /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17716/2026	ABHIMANYU NAYAK	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17718/2026	BUDHIA @ BUDHA @ PRAMOD SAHOO	DEEPAK KU SAHOO	RAJKANIKA /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17719/2026	DURYODHAN SAHOO	DEEPAK KU SAHOO	RAJKANIKA /182 /2026	
		VS	VS	()	

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35	D-BLAPL/17728/2026	STATE OF ODISHA TULARAM PUJARI VS	SANTOSH KUMAR MAHANTY VS	// UMERKOTE /311 /2022 ( )	AOD20240000242C202600161
36	D-BLAPL/17737/2026	STATE OF ODISHA DILLIP KUMAR SAHU VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /342 /2026 ( )	AOD20240000242C202600162
37	D-BLAPL/17743/2026	STATE OF ODISHA BALARAM PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// POLASARA PS /24 /2021 ( )	AOD20240000242C202600160
38	D-BLAPL/17744/2026	STATE OF ODISHA PRABHAT @ PRAVAT KUMAR NAIK VS	KURESH PRASAD DASH VS	// BHANJANAGAR /150 /2011 ( )	AOD20250000916C202600008
39	D-BLAPL/17746/2026	STATE OF ODISHA ANITA SINGH VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /142 /2025 ( )	AOR20220001298C202600036
40	D-CMAPL/26482/2026	STATE OF ODISHA ORISSA ENGINEERING UDYOG, CUTTACK VS	KHAN MAHMOODUL HASAN NIAMATI VS	// // ( )	
41	D-CMP/26475/2026 CMP/998/2026	STATE OF ODISHA M VENUGOPAL @ MANUBALA VENUGOPAL VS	ALOK KUMAR PANDA VS	// // DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati )	AOD20240000536C202600031
42	D-CONTC/26458/2026	BODALA RAVANAYA @ VENKATARAMANA NRUSINGH CHARAN NAYAK VS	SANTOSH KUMAR DWIVEDY VS	// // ( )	
43	D-CONTC/26462/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA BASANTA KUMAR KHATUA VS	SANTOSH KUMAR DWIVEDY VS	// // ( )	
44	D-CONTC/26464/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA SACHIKANTA SAMAL VS	SANTOSH KUMAR DWIVEDY VS	// // ( )	
45	D-CONTC/26477/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA SAMAL BARRAGE EMPLOYEES UNION, ANGUL VS	ADV VS	// // ( )	AOD20240000618C202600116
		SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	

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46	D-CONTC/26479/2026	SAROJ KUMAR TRIPATHY VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
47	D-CRLA/17630/2026	WENKA PIDIKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BANDHUGOAN /75 /2025 () //	
48	D-CRLA/17682/2026	LAICHAN BHOI @ LAICHAN BOI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KORAPUT TOWN /273 /2024 () //	AOR20220001298C202600033
49	D-CRLA/17699/2026	SANTOSH PANDA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BIRMITRAPUR /48 /2024 () //	
50	D-CRLMC/17637/2026	RAJAN@RANJAN@RAJENDRA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	ABHAYACHANDPUR /53 /2020 () //	
51	D-CRLMC/17639/2026	AMITABH CHAUDHRY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	INFOCITY PS /343 /2026 () //	
52	D-CRLMC/17643/2026 CRLMC/1919/2026	PRAMOD KUMAR PATI VS NILAKANTHA SWAIN	BUDHIRAM DAS VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000894/2024	
53	D-CRLMC/17653/2026 CRLMC/1928/2026	BINAYAK PRASAD MOHANTY VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	/ /0 1ST A.D.J., PURI(Puri) CRREV/0000003/2026	
54	D-CRLMC/17667/2026	BASANTA KUMAR SAHOO VS PRATAP MAJHI	KALU CHARAN SWAIN VS	// () //	AOR20220002157C202600008
55	D-CRLMC/17677/2026	SOUMYA SANKAR CHAKRA@RAJA CHAKRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 () //	
56	D-CRLMC/17684/2026	NITYANANDA PALKA VS STATE OF ODISHA	PREMRAJ GOUDA VS	CHANDRAPUR /11 /2022 () //	
57	D-CRLMC/17685/2026	MANIA NAYAK	KULDEEP MOHANTY	TOMANDO /215 /2023	AOD20240000012C202600182

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/17692/2026	ABHIJIT MEHER@RABI MEHER	BIJAYA KUMAR RAGADA	JHARSUGUDA /42 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/17698/2026	SARBESWAR SAHOO @ LIPU	RAMESH CHANDRA MAHARANA	MAHILA P.S.(BBSR) /80 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/17707/2026	RAJANI SINGH	RAJIB LOCHAM PATTANAIAK	KHATIGUDA /66 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/17711/2026	BADAL DALEI	BISWARANJAN DALAI	KHANDAPARA /25 /2022	AOR20220003722C202600111
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/17724/2026	KISHORE KUMAR BEHERA	SATYA NARAYAN MISHRA 4	BASUDEVPUR /213 /2013	AOR20220001615C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/17726/2026	BIKRAM BAG	SATYA NARAYAN MISHRA 4	KHARIAR /71 /2022	AOR20220001615C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/17738/2026	P. RAKESH	BIJAYA KUMAR RAGADA	JEYPORE MAHILA /70 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/17740/2026	P. JAGADISH RAO	BIJAYA KUMAR RAGADA	JEYPORE MAHILA /70 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/17745/2026	PADMINI DEBTA	SATRUGHNA DASH (A)	BARGARH /184 /2026	AOR20220001212C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/17747/2026	MALAYA MISTRI @ NEPAL	BIJAYA KUMAR RAGADA	JHARSUGUDA /668 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMP/17641/2026 CRLMP/745/2026	RUNU MAJHI	ASHOK KUMAR BEHERA	KUJANGA /156 /2026	
		VS	VS	()	

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69	D-CRLMP/17645/2026	STATE OF ODISHA SUKANTI SAHOO VS	PADMANAVA JENA VS	// /0 ()	
70	D-CRLMP/17646/2026	STATE OF ODISHA RANJAN KUMAR SAHU VS	RAMDAS ACHARY VS	// /0 ()	
71	D-CRLMP/17649/2026	STATE OF ODISHA ROHIT SAHOO VS	RAKESH BEHERA VS	// /0 ()	
72	D-CRLMP/17659/2026	STATE OF ODISHA VICTIM VS	SANTOSH KUMAR MAHANTY VS	// /0 ()	
73	D-CRLMP/17662/2026	STATE OF ODISHA PURNA CHANDRA PATRA VS	SUSANTA KUMAR NAYAK VS	// /0 ()	
74	D-CRLMP/17663/2026	STATE OF ODISHA SANDHYRANI TARAI VS	APARES BHOI VS	// /0 ()	
75	D-CRLMP/17668/2026	STATE OF ODISHA SUKANTA JENA VS	APARESH BHOI VS	// /0 ()	
76	D-CRLMP/17693/2026	STATE OF ODISHA PRABODHA KUMAR JENA VS	NIRANJAN PANDA VS	// /0 ()	
77	D-CRLMP/17702/2026	STATE OF ODISHA AJIT KUMAR JENA VS	KSHIROD KUMAR PAHIL VS	// /0 ()	
78	D-CRLREV/17640/2026 CRLREV/413/2026	STATE OF ODISHA JAMBABATI KARMI VS THE SUB COLLECTOR CUM EXECUTIVE MAGISTRATE, BARGARH	BUDHIRAM DAS VS	// /0	EXECUTIVE MAGISTRATE,BARGARH(Bargarh ) CRMC/0000057/2026
79	D-MATA/26450/2026 MATA/204/2026	SUBHASRI PATTNAIK@SUBHASREE PATTNAIK VS JOTI@JYOTI RANJAN PRADHAN	MAHES DAS VS	//	JUDGE,FAMILY COURT,JEYPORE(Koraput) CP/0000019/2023

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80	D-MATA/26473/2026	KAILASH PRASAD KAMILLA VS KAJAL SATHUA	RADHARAMAN DAS NAYAK VS	// ()	
81	D-RPFAM/26445/2026	GANESH RAGADA VS SABITARANI BEHERA	DIPTI RANJAN MOHAPATRA VS	// ()	
82	D-RSA/26474/2026	PRADEEP KUMAR MANTRI VS BASANTILATA BEHERA	ANJAN KUMAR BISWAL VS	// ()	AOR20220001328C202600067
83	D-WP(C)/26427/2026 WP(C)/18257/2026	SUDHANSU BHUSAN MOHAPATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// ()	
84	D-WP(C)/26428/2026	MALATI ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// ()	
85	D-WP(C)/26429/2026	CHITTARANJAN SENAPATI VS THE AUTHORISED OFFICER, STATE BANK OF INDIA, HOME LOAN CENTRE, BHUBANESWAR	RAMDAS ACHARY VS	// ()	
86	D-WP(C)/26430/2026	DHARANIDHAR NAYAK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// ()	
87	D-WP(C)/26431/2026 WP(C)/18230/2026	BHASKAR BEHERA @ BHASKAR CHANDRA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// ()	
88	D-WP(C)/26432/2026	CHANDRA SEKHAR PATTANAİK VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// ()	AOR20220001490C202600014
89	D-WP(C)/26433/2026	SEBATI CHOUDHURY VS ADM, (RR), MCL, BASUNDHARA, SUNDARGARH	PRAHALLAD SAHU VS	// ()	
90	D-WP(C)/26434/2026 WP(C)/18226/2026	SANTOSH KUMAR PATEL VS DIRECTORATE OF MINOR MINERALS, STATE OF ODISHA	SIDHARTHA MISHRA VS	// ()	
91	D-WP(C)/26435/2026	KHETRABATI PATEL @ CHOUDHURY	PRAHALLADA SAHU	//	

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		VS	VS	0	
		ADM, (RR), MCL, BASUNDHARA, SUNDERGARH		//	
92	D-WP(C)/26436/2026	PRAFULLA KUMAR BEHERA	SATYAJIT BEHERA	//	
	WP(C)/18234/2026	VS	VS	0	
		STATE OF ODISHA		//	
93	D-WP(C)/26437/2026	PRAMOD KUMAR BISWAL	GYANA RANJAN MAHAPATRA	//	
	WP(C)/18264/2026	VS	VS	0	
		STATE OF ODISHA		//	
94	D-WP(C)/26438/2026	BHAGABAN MOHARANA	ARJUNA CHARANA BEHERA	//	
	WP(C)/18250/2026	VS	VS	0	
		STATE OF ODISHA		//	
95	D-WP(C)/26439/2026	JITENDRA KUMAR SAHOO	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		ODISHA GRAMYA BANK, GANDAMUNDA		//	
96	D-WP(C)/26440/2026	DEEPAK KAPOOR KARAN CONSTRUCTION AND VA	BHUBANESHWAR ROAD, MOHAXITI, SAMBALPUR	//	
		VS	VS	0	
		THE ASST. COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, SAMBALPUR-II		//	
97	D-WP(C)/26441/2026	PRINCE MALLICK	SIDHARTHA MISHRA	//	
		VS	VS	0	
		DIRECTORATE OF MINERALS, STATE OF ODISHA		//	
98	D-WP(C)/26442/2026	LAXMI PRADHAN	JANAKI KANTA MAHAPATRA	//	
	WP(C)/18274/2026	VS	VS	0	
		UNION OF INDIA		//	
99	D-WP(C)/26443/2026	HRUSHIKESH PADHAN	ASHIS KUMAR MISHRA	//	
	WP(C)/18261/2026	VS	VS	0	
		STATE OF ODISHA		//	
100	D-WP(C)/26444/2026	GANJAIBATI PAIK @ PAIKA	PRASANNA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-WP(C)/26446/2026	PRASANTI CHHATOI	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-WP(C)/26447/2026	GOPALJI PRASAD PANIGRAHI	ASHIS KUMAR MISHRA	//	
	WP(C)/18260/2026	VS	VS	0	

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103	D-WP(C)/26448/2026	STATE OF ODISHA MINATI BEHERA @ GARNAIK VS	PRASANNA KUMAR RATH VS	// // ()	
104	D-WP(C)/26449/2026	STATE OF ODISHA JYOTIREKHA GIRI VS	KAMALAKANTA MOHANTA VS	// // ()	
105	D-WP(C)/26451/2026	STATE OF ODISHA AMAN KUMAR PANDA VS	KARUNAKAR RATH VS	// // ()	
106	D-WP(C)/26452/2026	STATE OF ODISHA B.B.CHHATOI SCHOOL AND COLLEGE OF NURSING, VS	<del>HHNDAT KUMAR KRISHNA</del> VS	// // ()	
107	D-WP(C)/26453/2026	STATE OF ODISHA NAYANA PANIGRAHY VS	KAILASH CHANDRA MISHRA VS	// // ()	AOR20230000698C202600005
108	D-WP(C)/26454/2026 WP(C)/18236/2026	GOVERNMENT OF INDIA PRABHASINI KASHYAP VS	BINAYA KUMAR MOHANTY VS	// // ()	
109	D-WP(C)/26455/2026 WP(C)/18255/2026	STATE OF ODISHA SRINIBASH DASH VS	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600046
110	D-WP(C)/26456/2026	STATE OF ODISHA M/S.UTKAL SECURITY SERVICES, BRUNDABAN NA VS	<del>BARMOJAN MOHAPATRA</del> VS	// // ()	
111	D-WP(C)/26457/2026	STATE OF ODISHA ADWAITA PRASAD SAHOO VS	RAJU KUMAR SATPATHY VS	// // ()	
112	D-WP(C)/26459/2026	STATE INFORMATION COMMISSIONER ODISHA BHUBANESWAR, KHURDA REHEMAT ALLI KHAN VS	SATYAJEET SINGH VS	// // ()	
113	D-WP(C)/26460/2026	STATE OF ODISHA M/S RAM AWATAR SHARMA, KEONJHAR VS	TARANANDA PATTANAYAK VS	// // ()	
		STATE BANK OF INDIA, KEONJHAR		//	

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114	D-WP(C)/26461/2026	ARJUNA MOHAPATRA VS STATE TRANSPORT AUTHORITY (STA) ODISHA, CUTTACK	CHANDRAKANTA NAYAK VS	// 0 //	
115	D-WP(C)/26463/2026	MALAYA KUMAR PADHI VS JUDGE FAMILY COURT, CUTTACK	UMARANI PANDA VS	// 0 //	
116	D-WP(C)/26465/2026	SAMBHUNATH BISWAL VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //	
117	D-WP(C)/26466/2026 WP(C)/18289/2026	RANJAN KUMAR NATH VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //	
118	D-WP(C)/26467/2026	RATIKANTA BARIK VS DISTRICT EDUCATION OFFICER, SUNDERGARH	UMARANI PANDA VS	// 0 //	
119	D-WP(C)/26468/2026	RAMA NARAYAN TRIPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
120	D-WP(C)/26469/2026	LAXMI NARAYAN SAHU VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //	
121	D-WP(C)/26470/2026	ANANDA KUMAR SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //	
122	D-WP(C)/26471/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //	
123	D-WP(C)/26472/2026	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
124	D-WP(C)/26476/2026	JAGADAMBA PRASAD DANGRI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
125	D-WP(C)/26478/2026	BISHESWAR DASH		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/26480/2026	ASWINI BANCHHOR	BINOD KUMAR HATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/26481/2026	NILAMBAR NAYAK	RAKESH KUMAR MALLICK	//	
		VS	VS	()	
		SABITRI NAYAK		//	
128	D-WP(C)/26484/2026	M/S M.J CITY DEVELOPERS	KSHIROD KUMAR SAHOO	//	AOD20240000796C202600017
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
129	D-WP(C)/26485/2026	PADMAN MAJHI	ASHUTOSH DASH	//	AOD20230000425C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/26486/2026	M/S SHREE RAM CONSTRUCTION	KSHIROD KUMAR SAHOO	//	AOD20240000796C202600018
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
131	D-WP(C)/26487/2026	RATNAKAR SETHI	AMLAN SHAKTI PAUL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/26488/2026	PADMAN MAJHI	ASHUTOSH DASH	//	AOD20230000425C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/26489/2026	AMULYA PUHAN	PRATYASISH MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/26490/2026	PRADIP KUMAR DAS	MANAS PATI	//	AOR20220001535C202600142
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/26491/2026	NIKHIRESWAR MAHADEV	RAKESH KUMAR DAS	//	AOR20220001298C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/26492/2026	GOURA BHOI	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202600028
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/26493/2026	STATE OF ODISHA LAXMI NARAYAN SAHOO VS	RAKESH KUMAR DAS VS	// // ()	AOR20220001298C202600034
138	D-WP(C)/26494/2026	STATE OF ODISHA BINOD KUMAR SINGH VS	SATRUGHNA DASH (A) VS	// // ()	AOR20220001212C202600024
139	D-WP(C)/26495/2026	TPNODL KSHIROD KUMAR TRIPATHY VS	MANAS PATI VS	// // ()	AOR20220001535C202600143
140	D-WP(C)/26496/2026	STATE OF ODISHA M/S YOUTH ORGANISATION FOR URBAN AND RURAL DEVELOPMENT, KHURDA VS	SUBRACHANDRA DAS VS	// // ()	
141	D-WPCRL/17725/2026	STATE OF ODISHA LAXMIPRIYA PARIDA VS	SATYA NARAYAN MISHRA 4 VS	// // ()	NAIKANI-DIHI /104 /2026 AOR20220001615C202600096
142	D-ABLAPL/17631/2026 ABLAPL/6769/2026	STATE OF ODISHA SITAKANTA SAMAL VS	GOUTAM KUMAR ROUTRAY VS	// // ()	NISCHINTAKOILI /189 /2026
143	D-ABLAPL/17634/2026	STATE OF ODISHA CHANDRAKANTA ROUT VS	DEEPAK KU SAHOO VS	// // ()	NIKIRAI /34 /2020
144	D-ABLAPL/17635/2026	STATE OF ODISHA RAJENDRA MALLICK VS	BASANTA KUMAR NAYAK VS	// // ()	JANKIA P.S. /348 /2026
145	D-ABLAPL/17636/2026	STATE OF ODISHA D. DALIA VS	SATYABRATA SUTAR VS	// // ()	CUTTACK SADAR /56 /2026
146	D-ABLAPL/17644/2026	STATE OF ODISHA BHAGABAN BEHERA VS	AKHAND VS	// // ()	BRAHMAGIRI /265 /2026
147	D-ABLAPL/17650/2026	STATE OF ODISHA BHOLANATH MURMU @ BHUNDA VS	SURYAKANTA DASH VS	// // /0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-ABLAPL/17652/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	CANTONMENT ROAD /259 /2025 () //	
149	D-ABLAPL/17654/2026	SRINATHA SARANGI VS STATE OF ODISHA	DHANANJAYA MUND VS	PATKURA /124 /2026 () //	AOR20220001492C202600157
150	D-ABLAPL/17655/2026	CHINMAY SAHOO VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	BIDANASI /136 /2026 () //	
151	D-ABLAPL/17656/2026	NILU @ SANJIB PARIDA @ SANJIB KUMAR PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA PS /178 /2013 () //	
152	D-ABLAPL/17657/2026	UMASHANKAR BHOSAGAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /208 /2026 () //	AOR20240001059C202600020
153	D-ABLAPL/17658/2026	MD SARTAZ @ MOHAMMAD SARTAJ VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /263 /2020 () //	AOR20220000246C202600027
154	D-ABLAPL/17661/2026	ARUNI @ ARUNEE GARUD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /123 /2026 () //	
155	D-ABLAPL/17664/2026	JYOTI PRAKASH PAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
156	D-ABLAPL/17665/2026	SAMSAT @ SAMRAD RAJA VS STATE OF ODISHA	SK SAMIM VS	DHAMNAGAR /70 /2026 () //	AOR20230000809C202600003
157	D-ABLAPL/17666/2026	SUBHENDU @ SUBHRANSU SAMANTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /92 /2022 () //	
158	D-ABLAPL/17669/2026	GOKUL @GOKULA SA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /225 /2026 () //	AOR20220000246C202600026
159	D-ABLAPL/17670/2026	TAPAN KUMAR BISWAL	PURNA CHANDRA MISHRA	BASTA /316 /2026	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-ABLAPL/17672/2026	STATE OF ODISHA AQUIB RAJA @ RAJA	KULDEEP MOHANTY	PLANTSITE /336 /2019	AOD20240000012C202600181
		VS	VS	()	
161	D-ABLAPL/17676/2026	STATE OF ODISHA MD NIAZ SEKH	DIBYA JYOTI SAHOO	JHIRPANI P.S. /76 /2026	AOD20240000587C202600103
		VS	VS	()	
162	D-ABLAPL/17681/2026	STATE OF ODISHA MOISIN @ MAHASIN LAYAK	SAPAN KUMAR LENKA	KHARABEL NAGAR P.S. /415 /2026	
		VS	VS	()	
163	D-ABLAPL/17686/2026	STATE OF ODISHA MATIA DALABEHERA	SAPAN KUMAR LENKA	BANAPUR P.S. /204 /2026	
		VS	VS	()	
164	D-ABLAPL/17687/2026	STATE OF ODISHA LOKESWAR SAHU	DEBARAJ HATI	TITILAGARH /94 /2026	
		VS	VS	()	
165	D-ABLAPL/17688/2026	STATE OF ODISHA NAZIMA BIBI @ NAJMA BIBI	SAPAN KUMAR LENKA	KHARABEL NAGAR P.S. /418 /2026	
		VS	VS	()	
166	D-ABLAPL/17690/2026	STATE OF ODISHA FAKIRA PUTEL	SURYAKANTA DWIBEDI	LATHOR /103 /2026	
		VS	VS	()	
167	D-ABLAPL/17695/2026	STATE OF ODISHA SUBODH NAYAK	DEVASHIS PANDA	RASOL /88 /2026	
		VS	VS	()	
168	D-ABLAPL/17700/2026	STATE OF ODISHA DILU JENA	PRAVASH CHANDRA JENA	JALESWAR /332 /2026	
		VS	VS	()	
169	D-ABLAPL/17704/2026	STATE OF ODISHA SUSANTA KUMAR ROUT	DEEPAK KU SAHOO	DERABIS /151 /2026	
		VS	VS	()	
170	D-ABLAPL/17709/2026	STATE OF ODISHA SIBA PRASAD MALLICK	DEEPAK KU SAHOO	PATKURA /98 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/17712/2026	STATE OF ODISHA PRABODHA KUMAR JENA VS	NIRANJAN PANDA VS	// MADHUPATNA /84 /2026 ()	
172	D-ABLAPL/17713/2026	STATE OF ODISHA KAMALESH SAMADDER VS	RAMESH CHANDRA MAHARANA VS	// //0 ()	
173	D-ABLAPL/17717/2026	C.B.I. AMRITA PATNAIK VS	BYOMAKESH TRIPATHY VS	// //0 ()	
174	D-ABLAPL/17720/2026	STATE OF ODISHA RUPAN KAPA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
175	D-ABLAPL/17721/2026	STATE OF ODISHA BIBEKANANDA NAHAK @ BIBEK NAHAK VS	KISHORE KUMAR MISHRA VS	// BOLANGIR SADAR /114 /2026 ()	AOD20250000498C202600049
176	D-ABLAPL/17722/2026	STATE OF ODISHA NIRAKAR KHANDUAL @ NIRAKARA KHANDUALA VS	KURESH PRASAD DASH VS	// BELLAGUNTHA /274 /2026 ()	AOD20250000916C202600007
177	D-ABLAPL/17723/2026	STATE OF ODISHA PUSPAK BEHERA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
178	D-ABLAPL/17727/2026	STATE OF ODISHA ASHOK KUMAR JENA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
179	D-ABLAPL/17729/2026	STATE OF ODISHA KALYANA PRADHAN VS	BYOMAKESH TRIPATHY VS	// //0 ()	
180	D-ABLAPL/17730/2026	STATE OF ODISHA BIBHUTI @ BIBHUTI BHUSAN PRADHAN VS	JAYADEBA BEHERA VS	// KHANDAPARA /82 /2026 ()	AOD20240000366C202600089
181	D-ABLAPL/17731/2026	STATE OF ODISHA ANSHUMAN KHAMARI VS	KISHORE KUMAR MISHRA VS	// BOLANGIR SADAR /114 /2026 ()	AOD20250000498C202600050
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-ABLAPL/17732/2026	U.KRUSHNA MURTY PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 () //	
183	D-ABLAPL/17733/2026	RAJESH JENA @ RAJESH KUMAR JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /236 /2026 () //	AOD20240000242C202600159
184	D-ABLAPL/17734/2026	PANKAJINI PANI @ TRIPATHY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202600095
185	D-ABLAPL/17735/2026	PRADEEP KUMAR BEHERA @ KUNA CHHUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALASORE SADAR /193 /2026 () //	AOR20220003722C202600110
186	D-ABLAPL/17736/2026	SANTOSH PANDEY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /119 /2026 () //	
187	D-ABLAPL/17739/2026	SUBHENDU DASH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CUTTACK SADAR /362 /2026 () //	
188	D-ABLAPL/17741/2026	PAPU PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 () //	
189	D-ABLAPL/17742/2026	GURUPRASAD SWAIN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CAPITAL P.S. /302 /2026 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :11/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/344/1995 CRA/344/1995	BASANTA KUMAR KUANR MP	M/S. GANESH PRASAD SAMAL,P.K. PANDA,A.K. BUERA,P.R. CHHATOPADHYAY	4/2026
2	D-CRLMA/12751/2026 CRLMA/62/2026	SOUMYA RANJAN SAMANTARAY MP	KARTIK CHANDRA TRIPATHY	22/2026
3	D-CMAPL/38/2019 CMAPL/38/2019	BHUSAN POWER andSTEEL LTD. MP	ADV.	154/2026
4	D-CRLMP/16924/2026 CRLMP/737/2026	ASWINI BANCHHOR MP	NIRANJAN PANDA	154/2026
5	D-RPFAM/26445/2026 RPFAM/ /	GANESH RAGADA MP	DIPTI RANJAN MOHAPATRA	243/2026
6	D-RPFAM/26445/2026 RPFAM/ /	GANESH RAGADA MP	DIPTI RANJAN MOHAPATRA	244/2026
7	D-RVWPET/247/2021 RVWPET/247/2021	M/S. BHUSHAN POWER AND STEEL LTD. MP	SATYAJIT MOHANTY	282/2026
8	D-RVWPET/248/2021 RVWPET/248/2021	M/S. BHUSHAN POWER AND STEEL LTD. MP	SATYAJIT MOHANTY	283/2026
9	D-RVWPET/67/2020 RVWPET/67/2020	M/S. BHUSHAN POWER AND STEEL LTD. MP	ADV.	284/2026
10	D-MATA/26450/2026 MATA/204/2026	SUBHASRI PATNAIK@SUBHASREE PATNAIK MP	MHES DAS	353/2026
11	D-MATA/26473/2026 MATA/ /	KAILASH PRASAD KAMILLA MP	RADHARAMAN DAS NAYAK	354/2026
12	D-CONTC/6049/2020 CONTC/6049/2020	BHUSHAN POWER AND STEEL LIMITED MP	PRATAP CHANDRA MOHAPATRA	382/2026
13	D-BLAPL/17210/2026 BLAPL/5918/2026	PRAVATI PANDA MP	SRINIBAS PARIJA	442/2026
14	D-BLAPL/16108/2026 BLAPL/5650/2026	JAGANNATH MUDULI MP	BINOD KUMAR HATI	443/2026
15	D-BLAPL/5710/2026 BLAPL/1935/2026	SUKANTA PARIDA @ SUKA MP	DEBASNAN DAS	444/2026
16	D-BLAPL/8421/2026 BLAPL/2778/2026	RAMA GURLA MP	SARAT KUMAR JENA	445/2026
17	D-BLAPL/17697/2026 BLAPL/ /	RAJESH KUMAR SAHU MP	JITENDRA KUMAR DIGAL	446/2026
18	D-CRLREV/17640/2026 CRLREV/413/2026	JAMBABATI KARMI MP	BUDHIRAM DAS	679/2026
19	D-CRLREV/17640/2026 CRLREV/413/2026	JAMBABATI KARMI MP	BUDHIRAM DAS	680/2026
20	D-RSA/26474/2026 RSA/ /	PRADEEP KUMAR MANTRI MP	ANJAN KUMAR BISWAL	897/2026
21	D-RSA/26474/2026 RSA/ /	PRADEEP KUMAR MANTRI MP	ANJAN KUMAR BISWAL	898/2026
22	D-FAO/47079/2025 FAO/2/2026	M/S. NEW INDIA ASSURANCE CO LTD. MP	SUDEEP KUMAR SARANGI	944/2026
23	D-ABLAPL/11439/2026 ABLAPL/4638/2026	SIBANANDA SENDHA MP		977/2026
24	D-ABLAPL/4859/2026 ABLAPL/2178/2026	SUSHANTA BEHERA @ RAJU MP		978/2026
25	D-ABLAPL/3750/2026 ABLAPL/1640/2026	SUMAN SENGUPTA MP	HARIPAD MOHANTY	979/2026
26	D-ABLAPL/11309/2026	TAPAN JENA @ TAPAN KUMAR JENA		

	ABLAPL/5242/2026	MP		980/2026
27	D-ABLAPL/13919/2026	GADADHAR PATI		
	ABLAPL/5499/2026	MP		981/2026
28	D-ABLAPL/3562/2026	BASANTA ORAM		
	ABLAPL/1537/2026	MP		982/2026
29	D-ABLAPL/14466/2026	GANESWAR GADANAYAK		
	ABLAPL/5626/2026	MP		983/2026
30	D-ABLAPL/36560/2024	SAMARPAN ROUT	PRAKASH CHANDRA DASH	
	ABLAPL/13925/2024	MP		984/2026
31	D-ABLAPL/8303/2019	MANOJ KUMAR KHUNTIA	AMRITMAY PANDA	
	ABLAPL/8303/2019	MP		985/2026
32	D-CMP/26475/2026	M VENUGOPAL @ MANUBALA VENUGOPALOK KUMAR PANDA		
	CMP/998/2026	MP		1097/2026
33	D-CRLMC/17433/2026	KRUPASINDHU MUDULI	BIKRAM SENAPATI	
	CRLMC/1904/2026	MP		1474/2026
34	D-CRLMC/17639/2026	AMITABH CHAUDHRY	BIBHU PRASAD DAS	
	CRLMC/ /	MP		1475/2026
35	D-CRLMC/17639/2026	AMITABH CHAUDHRY	BIBHU PRASAD DAS	
	CRLMC/ /	MP		1476/2026
36	D-CRLMC/17643/2026	PRAMOD KUMAR PATI	BUDHIRAM DAS	
	CRLMC/1919/2026	MP		1477/2026
37	D-CRLMC/17643/2026	PRAMOD KUMAR PATI	BUDHIRAM DAS	
	CRLMC/1919/2026	MP		1478/2026
38	D-CRLMC/17653/2026	BINAYAK PRASAD MOHANTY	JEEVANJYOTI MOHANTY	
	CRLMC/1928/2026	MP		1479/2026
39	D-CRLMC/17479/2026	PRASANNA CHOUDHURY @ PRASSANA KANCHANRAHAI	KANCHANRAHAI	
	CRLMC/ /	MP		1480/2026
40	D-CRLMC/17677/2026	SOUMYA SANKAR CHAKRA@RAJA CHAKRA	KANCHANRAHAI	
	CRLMC/ /	MP		1481/2026
41	D-CRLMC/15708/2026	SARBESWAR BEHERA	SUDEEP KUMAR SARANGI	
	CRLMC/1860/2026	MP		1482/2026
42	D-CRLMC/17738/2026	P. RAKESH	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		1483/2026
43	D-CRLMC/17740/2026	P. JAGADISH RAO	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		1484/2026
44	D-CRLA/17630/2026	WENKA PIDIKA	SAROJ KUMAR PADHY	
	CRLA/ /	MP		1517/2026
45	D-CRLA/17630/2026	WENKA PIDIKA	SAROJ KUMAR PADHY	
	CRLA/ /	MP		1518/2026
46	D-CRLA/17630/2026	WENKA PIDIKA	SAROJ KUMAR PADHY	
	CRLA/ /	MP		1519/2026
47	D-CRLA/17682/2026	LAICHAN BHOI @ LAICHAN BOI	AMIT KUMAR SAHU	
	CRLA/ /	MP		1520/2026
48	D-CRLA/17682/2026	LAICHAN BHOI @ LAICHAN BOI	AMIT KUMAR SAHU	
	CRLA/ /	MP		1521/2026
49	D-CRLA/17682/2026	LAICHAN BHOI @ LAICHAN BOI	AMIT KUMAR SAHU	
	CRLA/ /	MP		1522/2026
50	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		2026/2026
51	D-WA/26422/2026	OIL INDIA LIMITED	RABI NARAYAN ROUT	
	WA/ /	MP		2027/2026
52	D-WA/26422/2026	OIL INDIA LIMITED	RABI NARAYAN ROUT	
	WA/ /	MP		2028/2026
53	D-WA/26423/2026	ASTHA MANTRA BASINI, SHG,BHANDARIPOKHARI	SUKANTA KUMAR DALAI	
	WA/ /	MP		2029/2026
54	D-WA/26424/2026	SIRIDI SAI, WSHG, BHANDARIPOKHARI	SUKANTA KUMAR DALAI	
	WA/ /	MP		2030/2026
55	D-WP(C)/26427/2026	SUDHANSU BHUSAN MOHAPATRA	DR. JITENDRA KUMAR LENKA	
	WP(C)/18257/2026	MP		11060/2026
56	D-WP(C)/25046/2026	ZYABIDA BEGUM	SAMEER KUMAR DAS	
	WP(C)/17374/2026	MP		11061/2026
57	D-WP(C)/21504/2026	PRATYUSH MISHRA		
	WP(C)/15554/2026	MP		11062/2026

58	D-WP(C)/26429/2026 WP(C)/ /	CHITTARANJAN SENAPATI MP	RAMDAS ACHARY	11063/2026
59	D-WP(C)/25740/2026 WP(C)/17868/2026	M/S.GM IRON AND STEEL COMPANY LTD. MP	SKOBHANKAR ROUT	11064/2026
60	D-WP(C)/26434/2026 WP(C)/18226/2026	SANTOSH KUMAR PATEL MP	SIDHARTHA MISHRA	11065/2026
61	D-WP(C)/1504/2019 WP(C)/1504/2019	BHUSHAN POWER AND STEEL LIMITED MP	M/S SATYAJIT MOHANTY	11066/2026
62	D-WP(C)/25479/2012 WP(C)/25479/2012	BHUSHAN POWER and STEE MP	M/S.SATYAJIT MOHANTY	11067/2026
63	D-WP(C)/26438/2026 WP(C)/18250/2026	BHAGABAN MOHARANA MP	ARJUNA CHARANA BEHERA	11068/2026
64	D-WP(C)/26440/2026 WP(C)/ /	DEEPAK KAPOOR KARAN CONSTRUCTION MP	SHABANWAR PRASAD TRIPATHI, SAMBALPUR	11069/2026
65	D-WP(C)/16500/2021 WP(C)/16500/2021	HARDEV CHAND VERMA MP	DHARNENDRA RANA	11070/2026
66	D-WP(C)/16486/2021 WP(C)/16486/2021	RAVI PRAKASH GOYAL MP	DHARNENDRA RANA	11071/2026
67	D-WP(C)/26443/2026 WP(C)/18261/2026	HRUSHIKESH PADHAN MP	ASHIS KUMAR MISHRA	11072/2026
68	D-WP(C)/27319/2020 WP(C)/27319/2020	BHUSAN POWER AND STEEL LIMITED MP	SATYAJIT MOHANTY	11073/2026
69	D-WP(C)/24666/2013 WP(C)/24666/2013	M/S.BHUSHAN POWER and MP	M/S.SATYAJIT MOHANTY	11074/2026
70	D-WP(C)/26447/2026 WP(C)/18260/2026	GOPALJI PRASAD PANIGRAHI MP	ASHIS KUMAR MISHRA	11075/2026
71	D-WP(C)/26446/2026 WP(C)/ /	PRASANTI CHHATOI MP	BISWABIHARI MOHANTY	11076/2026
72	D-WP(C)/4884/2014 WP(C)/4884/2014	JAGARA SINGH KAWAR MP	M/S.UPENDRA KU.SAMAL	11077/2026
73	D-WP(C)/345/2017 WP(C)/345/2017	M/S.BHUSHAN POWER AND STEEL LTD. MP	M/S.SATYAJIT MOHANTY	11078/2026
74	D-WP(C)/26451/2026 WP(C)/ /	AMAN KUMAR PANDA MP	KARUNAKAR RATH	11079/2026
75	D-WP(C)/9570/2021 WP(C)/9570/2021	BHUSAN POWER AND STEEL LTD. MP	KRISHNA PRATAP SINGH,M/S.A.K.PATNAIK,J.NANDA,I.A.ACHARYA	11080/2026
76	D-WP(C)/7783/2022 WP(C)/7783/2022	M/S BHUSHAN POWER AND STEEL LTD. MP	SATYAJIT MOHANTY	11081/2026
77	D-WP(C)/26454/2026 WP(C)/18236/2026	PRABHASINI KASHYAP MP	BINAYA KUMAR MOHANTY	11082/2026
78	D-WP(C)/1537/2016 WP(C)/1537/2016	M/S.BHUSHAN POWER AND STEEL LTD. MP	M/S.SATYAJIT MOHANTY	11083/2026
79	D-WP(C)/21815/2026 WP(C)/15713/2026	SHASIBHA PANDEY MP	RABINDRA NATH PRUSTY	11084/2026
80	D-WP(C)/16497/2021 WP(C)/16497/2021	SANJAY SINGHAL MP	DHARNENDRA RANA	11085/2026
81	D-WP(C)/26461/2026 WP(C)/ /	ARJUNA MOHAPATRA MP	CHANDRAKANTA NAYAK	11086/2026
82	D-WP(C)/26460/2026 WP(C)/ /	M/S RAM AWATAR SHARMA, KEONJHAR MP	TARANANDA PATTANAYAK	11087/2026
83	D-WP(C)/26432/2026 WP(C)/ /	CHANDRA SEKHAR PATTANAIAK MP	DEEPAK KUMAR PANI	11088/2026
84	D-WP(C)/20251/2026 WP(C)/14049/2026	DEVI NIVEDITA MP	AMITABH MISHRA	11089/2026
85	D-WP(C)/21981/2012 WP(C)/21981/2012	DILAMATI KAWAR and ORS MP	M/S.UPENDRA KU.SAMAL	11090/2026
86	D-WP(C)/26466/2026 WP(C)/18289/2026	RANJAN KUMAR NATH MP	BICHITRA NARAYANA SATAPATHY	11091/2026
87	D-WP(C)/6911/2021 WP(C)/6911/2021	BHUSHAN POWER AND STEEL LTD. MP	KRISHNA PRATAP SINGH	11092/2026
88	D-WP(C)/26456/2026 WP(C)/ /	M/S.UTKAL SECURITY SERVICES, BRUNDA MP	PAWAN LAL YADAV MOHAPATRA	11093/2026
89	D-WP(C)/10843/2019	BHUSAN POWER AND STEEL LTD.	M/S.PRATAP CHANDRA MOHAPATRA	

	WP(C)/10843/2019	MP		11094/2026
90	D-WP(C)/5715/2017	BHUSHAN POWER AND STEEL LTD.		
	WP(C)/5715/2017	MP		11095/2026
91	D-WP(C)/16505/2021	ALKESH SHARMA	DHARNENDRA RANA	
	WP(C)/16505/2021	MP		11096/2026
92	D-WP(C)/17458/2026	PALLAVI PANDA		
	WP(C)/12150/2026	MP		11097/2026
93	D-WP(C)/26481/2026	NILAMBAR NAYAK	RAKESH KUMAR MALLICK	
	WP(C)/ /	MP		11098/2026
94	D-WP(C)/16501/2021	AMARJEET SHARMA	DHARNENDRA RANA, S.DAS	
	WP(C)/16501/2021	MP		11099/2026
95	D-WP(C)/22523/2014	M/S BHUSHAN POWER andS	M/S.SATYAJIT MOHANTY	
	WP(C)/22523/2014	MP		11100/2026
96	D-WP(C)/16841/2012	M/S.BHUSHAN POWER and	M/S.SATYAJIT MOHANTY	
	WP(C)/16841/2012	MP		11101/2026
97	D-WP(C)/26455/2026	SRINIBASH DASH	SAMEER KUMAR DAS	
	WP(C)/18255/2026	MP		11102/2026
98	D-WP(C)/20114/2014	M/S.BHUSHAN POWER and	M/S.SATYAJIT MOHANTY	
	WP(C)/20114/2014	MP		11103/2026
99	D-WP(C)/10513/2017	BHUSHAN POWER AND STEEL LTD.	M/S.SATYAJIT MOHANTY	
	WP(C)/10513/2017	MP		11104/2026
100	D-WP(C)/26489/2026	AMULYA PUHAN	PRATYASISH MOHANTY	
	WP(C)/ /	MP		11105/2026
101	D-WP(C)/26496/2026	M/S YOUTH ORGANISATION FOR URBAN <del>SINDHURAH</del> <del>SERVICES</del> (SOURCES) TRUST, KHURDA		
	WP(C)/ /	MP		11106/2026